

As per orders passed by Hon'ble Mr. Justice Surya Kant, the cases which are to be reconstructed are being sent to the respective chambers of the Hon'ble Judges on 30.09.2013. Accordingly, photocopy of the paper books of fully burnt cases procured from the advocates. A list of the same is required to be displayed in the cause list of this Court for information only. The information is being provided in the pen drive to display in the cause list.

SR.NO.	Case Type	Case No./Year	Party Name
1	FAO	4862/2007	URMILA DEVI AND ORS. V/S JAGJIT SINGH AND ORS.
2	FAO	1140/2007	HARBHAJAN KAUR AND OTHERS V/S KULDEEP SINGH AND OTHERS
3	FAO	4254/2009	NIRMALA DEVI ETC. V/S RAJINDER SINGH ETC.
4	FAO	5545/2002	RAJ RANI V/S M/S BEENA
5	FAO	2916/2006	BIMLA DEVI AND ORS. V/S SANJEEV KUMAR AND ORS.
6	FAO	2672/2010	JOGINDER ETC. V/S MUKESH KUMAR ETC.
7	FAO	689/2002	HARJINDER KAUR & ORS. V/S MANGAL SINGH & ORS.
8	FAO	492/2006	RAM PAL V/S RAM PAL AGGARWAL & ORS
9	FAO	273/2008	KAMLA DEVI AND ANR. V/S MIHAN SINGH AND ORS.
10	FAO	4092/2007	SUNITA BANSAL AND ORS. V/S BALKAR SINGH AND ORS.
11	FAO	5119/2008	RESHAM KAUR & ORS V/S ASHOK KUMAR & ORS
12	FAO	1647/2001	ISHER KAUR AND ANR V/S AJIMKHAN AND ORS
13	FAO	1229/2000	MOHINDER KAUR ETC. V/S SUKHDEEP KAUR
14	FAO	5070/2008	SARDARA SINGH V/S NATIONAL INSURANCE CO. LTD. AND ORS.
15	FAO	5069/2008	SARDARA SINGH V/S NATIONAL INSURANCE CO. LTD. AND ORS.
16	FAO	4868/2008	SARDARA SINGH V/S NATIONAL INSURANCE CO. LTD. & ORS.
17	FAO	2315/2009	SANDEEP KAUR AND ORS. V/S RAJINDER YADAV AND ORS.

18 FAO 383/2002 SAVINDER KAUR V/S ANGREJ SINGH
ARIHANT JAIN

19 FAO 5067/2008 SARDARA SINGH V/S NATIONAL INSURANCE CO.
LTD. AND ORS. MANPREET SINGH LONGIA

20 FAO 5063/2008 SARDARA SINGH V/S NATIONAL INSURANCE CO.
LTD. AND ORS. MANPREET SINGH LONGIA

21 FAO 400/2007 SHEELA DEVI V/S HEERA SINGH
S K RANA

22 FAO 3991/2007 PREM V/S DAYA NAND AND ANR.
ARIHANT JAIN

23 FAO 3318/2005 SUDESH KUMARI V/S PALWINDER SINGH & ORS
ARIRHANT JAIN

24 FAO 1863/2005 CHARANJIT KAUR AND ORS. V/S UOI AND ORS.
ARIRHANT JAIN

25 FAO 833/2010 LAKHI RAM V/S RAJESH AND ORS.
JAYOTI PARSHAD SHARMA

26 FAO 1175/2002 PIRTHI SINGH V/S GURNAM SINGH AND ORS
R.K. GIRDHAR

27 FAO 5875/2002 PRAHLAD SINGH MINHAS V/S DEVINDERJIT SINGH
HARJEET SINGH MINHAS

28 FAO 5068/2008 SARDARA SINGH V/S NATIONAL INSURANCE CO.
LTD. AND ORS. MANPREET SINGH LONGIA

29 FAO 4769/2002 SIRI BHAGWAN SONI ETC. V/S BHEPA RAM ETC.
RK GIRDHAR

30 FAO 4674/2007 JAGSEER MASIH SANDHU V/S SANJAY KUMAR AND
ORS. ASHOK VERMA

31 FAO 5066/2008 SARDARA SINGH V/S NATIONAL INSURANCE CO.
LTD. AND ORS. MANPREET SINGH LONGIA

32 FAO 1993/2002 RAJ DEVINDER SINGH V/S VIJAY KUMAR AND ORS.
HARDIP SINGH

33 FAO 3159/1999 GURDEV SINGH V/S JASWINDER SINGH
HARDIP SINGH

34 FAO 1597/2006 SUNIL DUTT AND ORS. V/S KULDEEP SINGH AND
ORS. SK RANA

35 FAO 2435/2002 TARSEM SINGH V/S M/S NABH SINGH
ARIHANT JAIN

36 FAO 2439/2002 MANJIT KAUR AND ORS V/S AJAY TALEKAR AN
DORS ARIHANT JAIN

37 FAO 1871/2000 DEVINDER KAUR V/S JARNAIL SINGH
M.S.JOSHI

38 FAO 4227/2007 SATBIR V/S SUBHASH AND OTHERS
MAHAVIR SANDHU

39 FAO 1900/2010 SONA DEVI AND ORS. V/S RAJINDER KUMAR AND
ORS. MAHAVIR SANDHU

40 FAO 1629/1999 DARSHAN LAL OBEROI V/S BABU LAL
MAHAVIR SANDHU

41 FAO 2194/2006 KARAMJIT KAUR AND ORS V/S ANIL KHULLAR AND
ORS THAKUR KARTAR SINGH

42 FAO 2484/2000 PARAMJIT KAUR ETC. V/S BALBIR SINGH ETC.
THAKUR KARTAR SINGH

43 FAO 5685/2005 SUNIL DEVI & ORS V/S SATYAPALL & ORS
SAT NARAIN YADAV

44 FAO 5267/2006 SUMITRA DEVI V/S CHARAN SINGH AND ANR.
S N YADAV

45 FAO 1095/2008 BHUPINDER @ BOBBY V/S MANOJ KUMAR & ORS.
SAT NARAIN YADAV

46 FAO 1596/2010 SUSHILA V/S SUNIL KUMAR AND ORS.
SAT NARAIN YADAV

47 FAO 231/2009 KULDEEP SINGH V/S SATYAWAN AND ORS.
SAT NARAIN YADAV

48 FAO 1595/2010 SAT PAL AND ORS. V/S SUNIL KUMAR AND ORS.
SAT NARAIN YADAV

49 FAO 1417/2010 NEELAM DEVI AND ORS. V/S SHAKUR AND ORS.
MUNISH BEHL

50 FAO 1220/2008 USHA DEVI AND ORS. V/S BALWINDER KAUR AND
ORS.
GAURAV SETHI

51 FAO 561/2008 NEELAM AND ORS. V/S SANDEEP SINGH AND ORS.
SAT NARAIN YADAV

52 FAO 3472/2010 ANIL V/S PARVESH KUMAR SHARMA AND ORS.
SANJEEV KR. PANWAR

53 FAO 779/2001 JUDGE SINGH V/S GURPREET BUS SERVICE
S.S.SALAR

54 FAO 1136/2001 SUKHWINDER SINGH V/S GURPREET BUS SERVICE
SS SALAR

55 FAO 3415/2002 DEVI SAHAI V/S KIRPAL SINGH AND ORS
ANIL SHUKLA

56 FAO 2120/2008 DEVI BAI AND ANORS V/S PARBHAT AND OTHERS
K.C.RAJPUT

57 FAO 1479/2007 SOMANTI ETC. V/S OMPAL SINGH ETC.
SANJAY VASHISTH

58 FAO 4952/2009 PUSHPA RANI AND ORS. V/S BALJEET SINGH AND
ORS.
SANSAR KUNDU

59 FAO 5064/2008 SARDARA SINGH V/S NATIONAL INSURANCE CO.
LTD. AND ORS.
MANPREET SINGH LONGIA

60 FAO 2195/2005 KRISHAN LAL DUTTA V/S GUDDU YADAV AND ORS.
SUKHPAL SINGH

61 FAO 796/2003 AJMER SINGH AND ORS V/S BALJIT KAUR AND ORS
SUKHPAL SINGH

62 FAO 3500/2008 NARINDER PAL SINGH V/S SUBASH AND ORS.
SANDEEP ARORA

63 FAO 2598/2002 KAMLA DEVI V/S SURESH KUMAR ETC
SHARAD YADAV

64 FAO 1205/2002 INDIRA RANI V/S ASHA RANA AN DORS
SHARAD YADAV

65 FAO 1681/2007 JASWINDER KAUR AND OTHERS V/S INDERJIT
SINGH AND OTHERS
JAIDEEP VERMA

66 FAO 449/2000 RAJNI THAKUR V/S NEEL KAUNTH RAJPUT
THAKUR KARTAR SINGH

67 FAO 3684/2005 PUSHPA & ORS V/S HARBIR SINGH & ORS
SUVIR SEHGAL

68 FAO 3347/2005 PREM AND ORS. V/S HARISH KUMAR AND ORS.
SANJAY VASHISTH

69 FAO 3786/2010 RABINDER KAUR ETC. V/S KRISHAN KUMAR ETC.
THAKUR KARTAR SINGH

70 FAO 1082/2003 SUKHWINDER KAUR V/S PINDER KAUR
S.S.SIAO

71 FAO 1081/2003 SURINDER KAUR V/S PINDER KAUR
SURINDER SINGH SIAO

72 FAO 4643/2009 BABU RAM AND ORS. V/S SUNDER SINGH AND ORS.
KRISHAN SINGH

73 FAO 2730/2010 NAGARMAL V/S DINESH KUMAR AND ORS.
MUKESH YADAV

74 FAO 2720/2002 LAJJO DEVI ANR V/S BHUPINDER SINGH ORS
BHAG SINGH

75 FAO 2747/2005 RAJ KALA & ORS. V/S RAM PAL & ORS.
KRISHAN SINGH

76 FAO 4289/2004 SANTOSH V/S KASHMIR SINGH AND ORS
R.N.LOHAN

77 FAO 5021/2005 PANKAJ SHARMA V/S NARENDER & ORS
SANDEEP K.SHARMA

78 FAO 1902/2007 ASHA AND OTHERS V/S PADAM SINGH AND OTHERS
SANDEEP K. SHARMA

79 FAO 1619/2001 NIRMALA AND ORS V/S SAT PAL AND ORS
R.N. LOHAN

80 FAO 5960/2002 ANITA V/S SUKHBIR SINGH
SANDEEP K.SHARMA

81 FAO 5305/2006 GORA AND OTHERS V/S ISHWAR AND OTHERS
SANDEEP VERMANI

82 FAO 3919/2005 LALI DEVI AND OTHERS V/S VED PARKASH AND
OTHERS R.D. YADAV

83 FAO 1179/2007 KARAN SINGH V/S BEHRU LAL AND ORS.
R D YADAV

84 FAO 2969/2006 KULDEEP SINGH V/S SURENDER SINNGH AND ORS.
RD YADAV

85 FAO 4927/2005 BIHARI LAL V/S MAHIPAL SINGH & ORS
RD YADAV

86 FAO 1752/2000 MAN SINGH V/S UNION OF INDIA
MALKEET SINGH

87 FAO 3658/1999 MOHINDER SINGH V/S RAM LOK
MALKEET SINGH

88 FAO 250/1996 KASRU RAM AND ANOTHER V/S DALIP SINGH AND
OTHERS MALKEET SINGH

89 FAO 5103/2008 KANTA DEVI ETC. V/S LATIF ETC.
MANISH KUMAR SINGLA

90 FAO 2509/2005 HARI CHAND V/S MUKHTIAR SINGH
THAKUR KARTAR SINGH

91 FAO 4443/2002 SOHAN LAL V/S PUNJABA ROADWAYS
THAKUR KARTAR SINGH

92 FAO 1396/2003 INDER PAL SINNGH V/S RAJ KUMAR
Ekta thakur

93 FAO 3159/2003 SMT HARPAL ETC V/S JAI SINGH AND ORS
THAKUR KARTAR SINGH

94 FAO 451/2010 RAJEEV KUMAR V/S AKHIL BHARTIYA SRI RAM
MULA YOG AND ORS. SANDEEP PUNCHHI

95 FAO 2770/2005 SUNITA GHAI & ORS. V/S CHARAN SINGH & ORS./
SL BHALLA

96	FAO	2195/2006	BALJINDER SINGH V/S TEJINDER SINGH AND ORS THAKUR KARTAR SINGH
97	FAO	1777/2006	SURJI DEVI AND ANR. V/S AVTAR SINGH AND THAKUR KARTAR SINGH
98	FAO	3554/2007	RAMPREET SINGH AND ORS. V/S MANJIT SINGH AND ORS. THAKUR KARTAR SINGH
99	FAO	4826/2002	BALJINDER KAUR V/S PAWAN KUMAR THAKUR KARTAR SINGH
100	FAO	155/2002	MANGAL DIN V/S DHERA SINGH THAKUR KARTAR SINGH
101	FAO	4871/2002	JYOTI SHARMA V/S PUNJAB ROADWAYS THAKUR KARTAR SINGH
102	FAO	867/2007	SHANTI AND ORS. V/S SATBIR AND ORS. S P CHAHAR
103	FAO	866/2007	SAPNA V/S SATBIR AND ORS. S P CHAHAR
104	FAO	5036/2004	KRISHNA V/S SUKHBIR SP CHAHAR
105	FAO	1692/2007	OM PATI AND ORS. V/S DEVENDER AND ORS. S P CHAHAR
106	FAO	4410/2006	MURTI DEVI AND OTHERS V/S RAM KARAN AND OTHERS S P CHAHAR
107	FAO	2588/2008	DARSHAN LAL V/S SANTOSH KUMAR AND ORS. SANDEEP PUNCHHI
108	FAO	220/2007	SHASHI BALA V/S WAZIR AHMAD AND OTHERS SANDEEP PUNCHHI
109	FAO	3608/2007	BANSI LAL AND ORS. V/S VIKRAM AND ORS. R K LAMBA
110	FAO	3687/2001	AZAD SINGH AND OTHERS V/S BARKAT KHAN AND ORS SAILENDER SINGH
111	FAO	3688/2001	BISHNA RAM AND OTHERS V/S BARKAT KHAN AND ORS SAILENDER SINGH
112	FAO	1606/2010	SUNITA AND ORS. V/S GURDEV SINGH AND ORS. P R YADAV
113	FAO	327/2005	BINDERPAL KAUR AND ORS. V/S RAKESH KUMAR AND ORS. SANDEEP PUNCHHI
114	FAO	5164/2008	GAJRAJ SINGH V/S ORIENTAL INSURANCE COMPANY LTD. P R YADAV
115	FAO	4443/2004	ASHOK KUMAR V/S RAJENDER SINGH AND OTHERS ASHOK VERMA
116	FAO	2481/2001	BAHADUR SINGH V/S JAGPAL SINGH ETC. NITIN SINGHAL
117	FAO	3897/2001	BHAJAN KAUR V/S MANJIT SINGH NITIN SINGHAL
118	FAO	1257/2007	RAGHUBIR SINGH V/S RAM NIWAS AND ORS. N R DAHIA
119	FAO	867/2006	RAJ KAUR AND ORS. V/S PEPSU ROAD TRANSPORT AND ORS. Sandeep k. chopra
120	FAO	3676/2009	BALI KUMAR AND ORS. V/S SHASHI KANT TIWARI AND ORS. NAVEEN GUPTA
121	FAO	111/2002	SUSHIL AND ORS V/S GHANSHAM AND ANR R.N.LOHAN

122 FAO 1135/1997 SUKHDEV SINGH V/S DILBAG RAI SHARMA & ORS
BHAG SINGH

123 FAO 1724/2005 RAM KUMAR AND ORS. V/S JAGTAR SINGH AND
ORS.
KAMAL SHARMA

124 FAO 1439/2010 MANISH V/S RANBIR SINGH AND ORS.
P R YADAV

125 FAO 5071/2008 SARDARA SINGH V/S NATIONAL INSURANCE CO.
LTD. AND ORS.
MANPREET SINGH LONGIA

126 FAO 5065/2008 SARDARA SINGH V/S NATIONAL INSURANCE CO.
LTD. AND ORS.
MANPREET SINGH LONGIA

127 FAO 1592/2009 ROSHAN LAL V/S RAVINDER SINGH AND ORS.
SANJEEV PANDIT

128 FAO 680/2010 HARNAM AND ANR. V/S RUBBY AND ORS.
KRISHAN SINGH

129 FAO 3225/2005 KAUSHALYA DEVI & ORS V/S NIGHA SINGH ETC
ASHOK JINDAL

130 FAO 2904/2005 SAROJ RANI AND ORS. V/S NIGHA SINGH @
NIGARA SINGH ETC.
ASHOK JINDAL

131 FAO 3226/2005 RINKI BANSAL & ORS V/S NIGHA SINGH ETC
ASHOK JINDAL

132 FAO 1724/2008 REKHA AND ANR. V/S JAGIR SINGH AND ORS.
AJIT MALIK

133 FAO 4457/2010 SURJIT SINGH V/S VIRENDER GUPTA & ORS.
DHEERAJ NARULA

134 FAO 995/2006 RAMNIK JAIN AND ORS. V/S NIGHA SINGH AND
ORS.
ASHOK JINDAL

135 FAO 5234/2009 DAYA SINGH@DAYA KISHAN AND ANR. V/S ANAND
AND ORS.
ASHISH YADAV

136 FAO 5235/2009 SUNDER LAL V/S ANAND AND ORS.
ASHISH YADAV

137 FAO 5258/2009 P.R.T.C. NABHA V/S GURPREET SINGH AND ANR.
R.K.S. BRAR

138 FAO 5236/2009 SANDEEP V/S ANAND AND ORS.
ASHISH YADAV

139 FAO 3480/2007 JASWINDER KAUR AND ORS. V/S PIRTHI SINGH
AND ORS.
THAKUR KARTAR SINGH

140 FAO 639/2008 AYODHYA DEVI & OTHERS V/S RAJ KUMAR & ORS.
THAKUR KARTAR SINGH

141 FAO 2462/2003 RAJINDER PARKASH AND ORS. V/S GURJANT SINGH
AND ORS.
ARIHANT JAIN

142 FAO 4311/2007 SURENDER KUMAR AND ORS. V/S RAJ KUMAR
SHARMA AND ORS.
SP CHAHAR

143 FAO 3810/2010 PARVEENTA V/S THE NEW INDIA ASSURANCE CO.
ETC.
THAKUR KARTAR SINGH

144 FAO 1294/2000 MOHAN FIBRE V/S TEJ KAUR
ARIHANT JAIN

145 FAO 4063/2001 HARVINDER SINGH V/S SIKANDER SINGH AND
OTHERS
ARIHANT JAIN

146 FAO 4038/2007 AKBAL SINGH V/S MANDEEP KAUR AND ORS.
ARIHANT JAIN

147 FAO 5212/2009 ANJALI AND ORS. V/S HARUN MOHAMMAD@ARUN
MOHAMMAD ND ORS.
SK YADAV

148	FAO	2520/2002	KANS KAUR AND OTHERS V/S NIRMAL SINGH AND OTHERS S.S.GREWAL
149	FAO	3605/2004	SURJIT SINGH V/S KARNAIL KAUR ETC. ISHWAR LAL
150	FAO	976/2008	SAJJAN KUMAR V/S JOGENDER AND ORS. VIJAY SINGH KAJLA
151	FAO	1143/1998	RAMA KANT SHARMA V/S MANMOHAN SHARMA AND ORS. R.N.MOUDGIL
152	FAO	1144/1998	RAMA KANT SHARMA V/S SH.RAKESH KUAMR AND ORS R.N.MOUDGIL
153	FAO	1126/1991	BALDEV SINGH V/S UNION OF INDIA & ORS R N MOUDGIL
154	FAO	1740/2010	NAND RAM AND ANR. V/S JITENDER PAL AND ORS. SAT NARAIN YADAV
155	FAO	4753/2006	SUNIL SILODIYA & ANR. V/S VED PARKASH SHARMA & ORS. MUNISH BEHL
156	FAO	692/2009	ANJALI AND ORS. V/S RAJINDER KUMAR AND ORS. GAURAV SETHI
157	FAO	4782/2007	DEVINDER SINGH V/S KULBIR SINGH AND ANR. GAURAV SETHI
158	FAO	871/2002	JAI PAL & ORS. V/S PREM SINGH & ORS. TH.KARTAR SINGH
159	FAO	2338/1999	PREM LATA V/S RAKESH JAIN SS SALAR
160	FAO	74/2004	KIRAN AND ORS V/S TRLIPTA RANI AND ORS VIKAS BAHL
161	FAO	4650/2009	SUSHIL KUMAR V/S JASMER SINGH AND ORS. DEEPAK SHARMA
162	FAO	2179/2000	ORIENTALA INSURANCE CO. LTD. V/S SARWAN DEVI SUVIR DEWAN
163	FAO	2180/2000	ORIENTAL INSURANCE CO. LTD. V/S SURESH KUMARI SUVIR DEWAN
164	FAO	1146/1997	ANIL KUMAR V/S SMT. ATTAR DEVI AND OTHERS SANJAY VASHISTH
165	FAO	1135/2001	ANGAT SINGH V/S MAGHAR SINGH ETC. THAKUR KARTA SINGH
166	FAO	2897/2010	BHUPINDER SIGH V/S PRTC AND ORS. MONIKA GOYAL
167	FAO	143/2005	HARI RAM V/S BALDEV RAJ & ORS. SONIA G. SINGH
168	FAO	3151/2010	KISHAN KALA@KRISHAN KALA AND ORS. V/S VINOD KUMAR AND ORS. SANJAY VASHISTH
169	FAO	1682/2007	DALEL AND ANOTHER V/S KARTAR SINGH AND OTHERS SURINDER DAGAR
170	FAO	3063/2008	BHOOP SINGH V/S NARENDER AND ORS. SUDHANSHU MAKKAR
171	FAO	3810/2007	SHIV DAYAL AND ORS. V/S GOPAL DASS AND ORS. PARDEEP RAJPUT
172	FAO	926/2005	DARSHAN KAUR ETC. V/S STATE OF HARYANA ETC. SS SIAO
173	FAO	5348/2009	AVTAR KAUR AND ORS. V/S BALBIR@BHANA AND ORS. KRISHAN SINGH

174	FAO	86/2003	GURINDER SINGH V/S CHUHAR RAM KRISHAN SINGH
175	FAO	1826/2005	RAJINDER SINGH V/S BALWANT SINGH AND ORS. MS UPPAL
176	FAO	436/2006	GRAM PANCHAYAT SAKKAR MANDORI V/S ZUMA DEVI & ORS. ARVIND SINGH
177	FAO	2833/2009	KRISHAN DUTT AND ANR. V/S RAVINDER SINGH AND ORS. R N LOHAN
178	FAO	689/2008	RAJBIR V/S JAIVINDER AND OTHERS R N LOHAN
179	FAO	2895/1999	PARTAP SINGH V/S PAWAN KUMAR R.N.LOHAN
180	FAO	2854/2009	SAT NARAIN AND ANR. V/S RAVINDER SINGH AND ORS. R N LOHAN
181	FAO	5025/2004	MURTI DEVI AND ORS V/S MOHINDER SINGH ANDORS RN LOHAN
182	FAO	4236/2004	MEENU ARYA AND ORS V/S NARENDER SINGH AND ORS R.N LOHAN
183	FAO	5348/2010	RAM KISHAN AND ANR. V/S DEEPAK AND ORS. R N LOHAN
184	FAO	1308/2008	BHIM SINGH AND ANOTHER V/S ORIENTAL INSURANCE COMPANY LTD. R N LOHAN
185	FAO	5371/2003	GURCHARAN KAUR V/S MUKHTIAR SINGH AND ORS R.S.CHAUHAN
186	FAO	698/2002	HEM RAJ V/S SHISH RAM RD YADAV
187	FAO	5147/2006	VIJAY SINGH V/S VARSHA DEVI AND ORS. R D YADAV
188	FAO	500/2001	RAMESHWAR V/S UMED R.D YADAV
189	FAO	5572/2006	SANTOSH DEVI AND OTHERS V/S PARVEEN KUMAR AND OTHERS Pradeep prakash chahar
190	FAO	3349/2007	BUTA SINGH AND ORS. V/S THE NEW INDIA ASSURANCE CO. LTD. AND ORS. MALKEET SINGH
191	FAO	1118/2007	SARLA DEVI ETC. V/S NORTH INDIA PIPES LTD. ETC. MANISH KUMAR SINGLA
192	FAO	3519/2008	PARVEEN KUMAR V/S SURINDER KUMAR ETC. MANISH KUMAR SINGLA
193	FAO	1780/2006	RAKESH VERMA V/S NIRMAL SINGH PANESAR AND ANR. THAKUR KARTAR SINGH
194	FAO	3348/2007	BUTA SINGH AND ORS. V/S THE NEW INDIA ASSURANCE CO. LTD. AND OR.S MALKEET SINGH
195	FAO	2314/2007	RAHEES MOHAMMAD V/S RAM SAROOP AND ANR. THAKUR KARTAR SINGH
196	FAO	5106/2002	URMIL MEHANDIRATTA AND ORS. V/S JAMUNA SHAW AND ORS. THAKUR KARTAR SINGH
197	FAO	526/2007	SITA RAM AND ANR. V/S SATPAL AND ORS. R K LAMBA
198	FAO	3767/2005	SADHU SINGH V/S HARJINDER SINGH & ORS RK LAMBA
199	FAO	229/2005	MACHHLA DEVI AND ANR. V/S JAI KISHAN AND ANR. RK LAMBA

200	FAO	5300/2009	SUKHJIT KAUR AND ORS. V/S SARABJIT SINGH AND ORS. SANT PAL SINGH SIDHU
201	FAO	4599/2005	VINJENDER KUMAR V/S RAM RATTAN & ORS RK LAMBA
202	FAO	2979/2008	SHAKUNTLA AND ANR. V/S SUGANDH JAIN AND ANR. P R YADAV
203	FAO	1577/2009	SUNITA V/S SANT LAL & ORS. PRATIBHA YADAV
204	FAO	2532/2010	MAYA AND ANR. V/S SATBIR AND ANR. R K LAMBA
205	FAO	629/2011	OMATI AND ORS. V/S SURENDER SINGH AND ORS. R K LAMBA
206	FAO	2349/2007	AJAIB SINGH AND ANR. V/S LAKHBIR KAUR MANSUR ALI
207	FAO	3877/2008	RAM KISHAN V/S DILBAGH SINGH & ORS N.R. DAHIA
208	FAO	3731/2008	NEHA MITTAL V/S JANGIR SINGH AND ORS. NAVDEEP CHHABRA
209	FAO	1803/2006	MEHTAB SINGH V/S AJAY SAINI AND ORS. AMIT KUMAR JAIN
210	FAO	4232/2004	JAI PARKASH AND ORSD V/S SHIV NATH AND ORS AZAD SINGH
211	FAO	1735/2007	AMRIT PAL V/S NARINDER SINGH AND OTHERS R C CHAUDHARY
212	FAO	4555/2010	MUNISH AGGARWAL V/S LAL CHAND & ORS. MOHINDER SINGH JOSHI
213	FAO	178-M/2006	MOHINDER SINGH V/S KIRAN BALA ARVIND SINGH
214	FAO	189/2010	RAVISH V/S RISHI AND ORS. S K RANA
215	FAO	329/2005	KIRORI MAL PUBLIC SCH. BHIWANI V/S SUDARSHAN SAINI & ORS. SANDEEP PUNCHHI
216	FAO	5582/2002	BIKKAR SINGH V/S ROOP SINGH AND ORS. MANJIT SINGH UPPAL
217	CR	3996/2003)BHAGWAN DASS V/S DARSHNA DEVI AND ORS ARIHANT JAIN
218	CR	2005/2008	SURJIT KAUR AND ORS. V/S CHANDER MOHAN AND ORS. ARIHANT JAIN
219	CR	5029/1997	SMT.JARAV DEVI AND ORS. V/S KRISHAN KUMAR AND ORS. SANDEEP PUNCHHI
220	CR	3492/2007	RAM PHAL AND ANOTHER V/S SURAT SINGH AND ANOTHER MANOJ KUMAR SANGWAN
221	CR	2481/2003	BABU SINGH V/S RAM CHAND S.S.SALAR
222	CR	882/1989	ASHOK KUMAR ETC. V/S GURCHARAN SINGH ETC. SUVIR SEHGAL
223	CR	4310/2006	DHARAMBIR AND ORS. V/S ZILE SINGH AND ORS. D.V.SHARMA
224	CR	2634/2006	LAL CHAND V/S RAKSH KUMAR AND ORS. R.N.LOHAN
225	CR	3375/2003	BABU RAM V/S HANS RAJ AND ORS. MANOJ KUMAR

226	CR	827/2009	M/S CLASSIC PUBLICATIONS & ANR. V/S DINESH TREHAN PUNEET SHARMA
227	CR	5751/2004	HARBANS SINGH V/S BIRO ARIHANT JAIN
228	CR	4539/2004	JOGINDER SINGH V/S M/S RONAK RAM NARESH KUMAR MS UPPAL
229	CR	2076/2008	RAM CHAND AND ANR. V/S STATE OF HARYANA SANJAY VASHISTH
230	CR	2077/2008	RAM CHAND AND ANR. V/S STATE OF HARYANA SANJAY VASHISTH
231	CR	2078/2008	RAM CHAND AND ANR. V/S STATE OF HARYANA SANJAY VASHISTH
232	CR	4538/2004	PARGAT SINGH V/S M/S RONAK RAM NARESH KUMAR MS UPPAL
233	TA	103/2008	AMRINDER SINGH V/S GURJIT KAUR HARSH BUNGER
234	FAO	11/2006	ASH MOHD. V/S JALLA KHAN & ORS SK YADAV
235	FAO	2324/1996	GURMUKH SINGH AND ANOTHER V/S RITU CHANDRA AND OTHERS SUBHASH GOYAL
236	FAO	2325/1996	GURMUKH SINGH AND OTHERS V/S SHEELA CHANDRA AND OTHERS SUBHASH GOYAL
237	FAO	2326/1996	GURMUKH SINGH AND OTHERS V/S SHEELA AND OTHERS SUBHASH GOYAL
238	FAO	2327/1996	GURMUKSH SINGH AND OTHERS V/S JANKI DEVI AND OTHERS SUBHASH GOYAL
239	CR	4590/2004	PUNJAB WAKF BOARD V/S SARWAN SINGH CHAUHAN JAI BHAGWAN
240	SAO	31/2008	SHAMMI MONGA AND ANR. V/S MAHABIR SINGH AND ORS. SOM NATH SAINI
241	CR	3086/1999	ASHOK KUMAR V/S CHANDER KANTA SATINDER KHANNA
242	FAO	785/2009	VIKAS GUPTA V/S SURJIT SINGH PUNEET SHARMA
243	FAO	1662/1995	SAVITRI & ORS V/S ISPAK KHAN @ IQBAL KHAN & ORS TAHAR SINGH ANHAL
244	FAO	2461/2010	SHEELU@SELVESTER V/S DINESH CHANDER AND ORS. SAURABH DALAL
245	FAO	1321/2004	ABHISHEK KUMAR V/S HARJEET SINGH AND ORS SANDEEP PUNCHHI
246	FAO	193/1995	MOHAN SINGH VS SUNIL KUMAR V.C.KALIA
247	FAO	746/1999	COOPERATIVE BANK, DamiamA V/S HARDEV SINGH NAVIN MAHAJAN
248	FAO	949/1999	COOPERATIVE BANK V/S GURCHARAN SINGH ETC. NAVIN MAHAJAN
249	FAO	4831/2002	HARPAL KAUR ETC. V/S RAJ KUMAR ETC. NAVIN MAHAJAN
250	FAO	2238/2010	SUNITA AND ORS. V/S PARDEEP @ RAM KUMAR AND ORS. SURYAKANT GAUTAM
251	CR	819/1991	SANTOKH SINGH VS BISHAN SINGH` LOWER COURT

252 CR 820/1991 SANTOKH SINGH VS BISHAN SINGH`
LOWER COURT

253 FAO 253-M/2004 MAJOR RAMNEEK KALRA V/S RASHI RAMNEEK KALRA
SS SALAR

254 FAO 10-M/2000 SIMRANJIT KAUR V/S BALDEV SINGH
ANURAG GOYAL

255 FAO 182-M/2004 AMARJIT SNGH V/S KARAMJIT KAUR
SS SIAO

256 FAO 318-M/2003 KAVITA RANI V/S PAWAN KUMAR
MONISHA LAMBA

257 COCP 69/2001 RAVINDER KUMAR V/S H.S. RANA
SANJEEV KAUSHIK

258 FAO 4436/2001 GEETA V/S GURPAL
N.S.SITTA

259 FAO
605/1993 VIDYA AND ORS VS KULWANT SINGH AND ORS
S.C.CHHABRA

260 FAO 1806/1994 UIIC VS BALJINDER KAUR
VANDANA MALHOTRA

261 FAO 4436/2001 GEETA VS GURPAL AND ORS
N.S.SITTA

262 FAO 1807/1994 UIIC VS KIRAN BAL AND ORS
VANDANA MALHOTRA

263 FAO 819/1999 KAMLA DEVI VS NASIB SINGH AND ORS
ANURAG GOYAL

264 FAO 3279/2007 RAJESH VOHRA AND ANR V/S GENERAL PUBLIC AND
ORS
PARVEEN KUMAR

265 CR 3267/2005 SUBHAGIAWATI KHATTAR V/S S.K.TAPURIAH
ARUN JAIN

266 FAO-M 87-M/2007 BHUPINDER SINGH CHEEMA V/S LOVELY
MANSUR ALI

267 FAO 1042/2010 MAYA DEVI V/S SHARWAN SINGH AND ORS.
KULDEEP KHANDELWAL

FOR INFORMATION

As per orders passed by Hon'ble Mr. Justice Surya Kant, the cases which are to be reconstructed are being sent to the respective chambers of the Hon'ble Judges on 30.09.2013. Accordingly, photocopy of the paper books of fully burnt cases procured from the advocates. A list of the same is required to be displayed in the cause list of this Court for information only. The information is being provided in the pen drive to display in the cause list.

